ITEM NO.MM-5A COURT NO.5 SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.NO.2 OF 2009 IN CIVIL APPEAL NOS. 6382 OF 2009

E.I.D. PARRY INDIA LTD. Petitioner(s)
VERSUS
PUDUVAI PRADESA SARKARAI AALAI THOZHILALAR Respondent(s)

(With appln(s) for clarification of court's order dt.31.8.2009)

Date: 08/12/2009 This I.A. was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Petitioner(s) Mr. V. Ramasubramanian, Adv.

Mr. Guru Krishna Kumar, Adv.
Mr. T. Harish Kumar, Adv.
Ms. Pushpa Sathyanarayan, Adv.

For Respondent(s) Mr. Himanshu Munshi,Adv.

Mr. C.K. Chandersekhar, Adv.
Mr. S.R. Setia, Adv.

Mr. V.G. Pragasam, Adv.
Mr. S.J. Aristotle, Adv.
Mr. Prabu Ramasubramanian, Adv.

Mr. Subramonium Prasad, Adv.

Mr. R. Nedumaran, Adv.

Mr. Senthil Jagadeesan, Adv.

Mr. R. Balasubramaniam, Sr. Adv.
Ms. N. Shoba, Adv.
Mr. Sri Ram J. Thalapathy, Adv.
Mr. V. Adhimoolam, Adv.
Mr. Karunakaran, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the I.A. alongwith appeal paper book on 11.12.2009.

(Ravi P. Verma) (M.S. Negi)
Court Master Court Master